

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 4317
TO BE ANSWERED ON 07th JANUARY, 2019

BAN ON INDIAN AGRICULTURAL PRODUCTS

4317. KUNWAR HARIBANSH SINGH:
SHRI ASHOK SHANKARRAO CHAVAN:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- whether some countries have imposed a ban on the import of various agricultural products/produce from India including fisheries and other marine products, till date;
- if so, the details thereof and the reasons therefor, product and countrywise;
- the details of the losses incurred by Indian farmers as a result thereof;
- whether the Government has initiated dialogue with the respective countries to lift ban on Indian agricultural products/produce including fisheries products; and
- if so, the details and the outcome thereof along with the other corrective measures taken/being taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

- Yes, Madam.
- The information regarding ban by various countries on import of agricultural products from India (including fisheries and other marine products), presently in force, is as under:

Country	Product	Reason for Ban/Suspension
Saudi Arabia& Kuwait	Raw Frozen Shrimps	Emergence of epidemic diseases affecting Shrimp, especially White Spot Syndrome Virus Disease. Kuwait has also imposed a temporary ban on Indian farmed shrimps.
Saudi Arabia& Kuwait	Fishes	Unclear health situation of the cultured fish originating from India.

Country	Product	Reason for Ban/Suspension
Canada	Head-on shell – on shrimp	No zoo-sanitary export certificate negotiated with the competent authority for aquatic animal health in India.
Australia	Raw frozen shrimp / prawn	Suspended due to the stringent Bio security advice 2009/25 published by the Australian Government on final Import Risk Analysis Report for Prawns and Prawn Products.
Mexico	Dry Chilli	Suspended due to detection of Trogoderma larva.
Saudi Arabia	Horticultural products from Kerala	Due to outbreak of Nipah Virus.
UAE	Poultry products	Due to outbreak of Avian Influenza.

- (c) It is not feasible to quantify the losses suffered by the farmers due to such bans as alternative avenues for disposal of the produce, both domestic and international, are always available.
- (d & e) The Government takes all possible steps to get the bans on import of Indian agricultural products lifted at the earliest. The matter has been taken up with the relevant authorities in the respective countries through Indian Embassies. Corrective action, if required, is being taken to eliminate the cause of ban. A positive response is awaited from these countries.
